Report I

Report on visit to Central Jail Jodhpur by Dr Vinod Aggarwal Special Rapporteur on 6th March, 2018.

Format of Jail report is enclosed as annexure-1, along with format of Women Correctional home in the same campus but a separate jail, is also enclosed. The central jail is about 164 years old and still being used. The women correctional home has come up in 2006 only.

Recommendation after the visit, Discussion with Jailor of Central Jail and Deputy Jailor of women correctional home and inmates are as follows.

- 1. The central jail is very old and completed almost 164 years after establishment. Although by look looked, that can be used for another 20-30 years, but it would be desirable that the usability certificate during earthquake or other type of natural or man-made disasters may be obtained and it may be used till the economics of the Government improves and a new jail is built. As such now the jail has come in almost centre of the Jodhpur city and can be used for much more valuable purposes and a new central jail can be built 15-20 Km away from the main town at 1/10th cost, where modern design and facility could be given to the jail and inmates may have a comfortable life
- 2.The jail is meant to house only 1475 prisoners and at present the capacity up to 90 % is being used to house the inmates. There is no over-crowding in various wards. There is definite case for shifting jail, because of very old campus, but as under-ground electric fitting was being done it seems govt is going to use this jail for coning 20-30 years definitely. Although Jail campus is spread over 82 Bighas, but the old jail and new additions over the years have been in a

- haphazard way. There is definitely a ground to build a new jail either in same campus.
- 3 Large no (275) of inmates who are going through life imprisonment sentence, and another 131 with rigorous imprisonment, but because of the old design and lack of entrepreneurship in the local jail management, not many of them are employed in the jail factories as The majority of inmates going through rigorous imprisonment could not be employed because lack of opportunities. The rate given to the inmates is also quite low. This is the area where jail administration may think to increase production many folds and at-least wages as per BPRD norms and employment to all those who want to work or required to work.
- 4 The jail should have a 75 bed hospital, but in actual, it has 24 bed hospital including 10 bed dorm for TB patients. The women correctional home has space for hospital but no beds are provided. The patients lie down of floor. It is desirable as the women home is 200 bedded, a 10 room hospital for which building is there, beds and other facility need to be provided. The doctors only visit on call which is not correct. It is felt the hospital at the women jail should be fully operational and the central jail side its capacity should be augmented. It is feeling that doctors are just whiling away the time and not devoting to the jail. The attendance system foe medical personal need to be done in a way that there duty hours are verified
- 5 The Kitchen definitely requires up-gradation, in the form of provision of Chimney, Automatic door closure, Impermeable walls, wire mesh in the windows, Fly catcher in the kitchen,, along with modern platform are the immediate need. The flooring and other facilities need up-gradation. As such Kitchen had electric kneader and Automatic roti maker, in which dow is feeded and Roti in final shape are prepared with about 3000 Rotis per hour, but so many people

- around are employed, I don't see what real advantage for having the machine.
- 6 As per high court order the jail authorities are finding difficult to make 7-8 kitchens for the inmates. When kitchen for every 200 inmates are to be made than no need of automation in the kitchen, but Implementation may be difficult in this old jail.
- 7 Out of 875 prisoners who are under-trials, there were 24 are there more 28 are in jail for more than 5 years. These are the cases should be reviewed by the visitors and these cases should be decided fast by the judiciary, as it is said justice delayed is justice denied.
- 8 In the State of Rajasthan, the powers to the Divisional Commissioner in divisional HQ town jails and District collectors at other places are authorised are quite sufficient in granting parole and such complaints are much lesser of not release as compared to UP and other states.
- 9 There is shortage of personals Out of 180 posts of warders there are 102, but out of them 34 are women and Jail administration is not able to handle that many numbers of lady warders. In jail service, the senior officers need to give guidance how these female warders can be used in all male jail. The Post of Jail Suptd, deputy supt and 1 jailor and 6 deputy jailors are vacant. There was lack of supervision in the jail.
- 10 Most of the places roads are in dilapidated condition and many wards although cannot be said to be non habitable, but gives a look of a very old place and need change.
- 11 The posts of Sociologist, social worker, Psychologist are the need of hour in the jails. Besides the creation of positions of the supervisors in the production of various items they will impart training to the inmates.
- 12 As the number of Jails where lady inmates can be kept are only few, and inmates are from far of places. The family members are not able

to come to meet them, they want to be taken for their cases regularly to their districts and when they go to the district for court attendance they are able to meet their families but many times guards are not available and they don't go for court and in a way not able to meet the families. It would be of utmost importance that Jail for women may be build at-least one in each district or every 100 kms because this a human problem, need to be tackled with heart.

- 13 The women also complained the non-availability of STD phones as they are from distant places and are not able to talk to their families on phone. I felt the local jail authorities callous about it and can be done without much trouble.
- 14 The garbage dump of the city is adjoining the jail and because of that illness and smell in large part of jail is unbearable. There is need to upgrade the dump so that the smell could be reduced or dump could be shifted to some other place.
- 15 Food quality need to be improved. Food is provided based on daily tender of Rs 38 for the whole day requirement of the inmates.

 Naturally the quality suffers and I feel the quality standards of food need to be formalised.

Dr Vinod Aggarwal

Special Rapporteur

Inspection format

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Age of the buildings	Area of the Jail	Accomodation	Daily average strength of the previous month	The details of the prisoners including undergoing life imprisonment and under death sentence			1	1			•				•			•	Actual strength of the prisoners-	Prisoners profile	Sanctioned capacity of the prisons	Name of the prison
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164 year	82 Bigah (Jail Campus)		1350	275 Convicts in Life Imprison	Children (with Mother)	Grand Total (A+B+C)	Total (C)	C. C. A.	N.S.A.	Total (B)	Death Sentence	Rigorous imprisonment	Simple imprisonment	Total (A)	POTA (released on ball in POTA case but detained in other case connection)	Upper Division (Division -1 remand) Was to the contract of th	Session trial (Session Inmates)	Under trial (Remand Inmates)	SIDetails	As on 06-03-2018 Annexure	14	Central Jail Jodhpur 342001, Ra
ear	il Campus)		0	e Imprisonm	0	1336	2	0	2	459	0	406	53	875	0	403 .	342	130	Male	(A) Er		
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the state of the s	Steps taken to fill up the vacancies.	Adequacy of otherwise of sanctioned and available staff	Actual strength (in various categories)		Sanctioned strength(in various categories)	Staff	TB etc	Cuttoring from infactions disease like	Mentally sick prisoners	Women prisoners	Young prisoners	Under trial	Arrangemnt of seperation of-	Any other provisions	Number of special cells	Number of wards/ Barracks	and maintenance	Lighting and ventiliation	Problem of seepage, leakage etc.	safety and security uppermost in mind?	Separate enclosures for the female ward etc. keeping the principles of	distance from the perimeter wall.	of various blocks at a prescribed	location away from congested location	have been complied with in terms of	The provisions of model prison manual	Status of building- to what extent.
	4	3	2	12	Serial No.	ANNEXURE (C) enclosed											:			:					: : : : : : : : : : : : : : : : : : : :		•
_	Specialist Medical Officer	Resident Medical Officer cum.Superintendent	Deputy Superintendent	Superintendent	Post	C) enclosed	Yes		ves	No women Prisoners III til	Yes	Yes		No	46	16/41	Yes	Yes	No			This Prison was constructed in				•	1
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23	22	21		20	}		1.9	18	17	16	15	14	13		12		11	10	9	. 68	7	6	,	υi		
Weaving master	Tailor master	Compounder	Radiographer (Grade-II)	X- Ray technician /	Radiographer (Grade-I)	X- Ray technician /	Pharmacist	Nurse (Female)	Nurse (male)	Female Warder	Warder	Head Warder	Chief Head Warder	Junior Accountant	Cashier	Lower division clerk	Clerk (Upper division clerk)	Computer operator	Video conferencing operator	Deputy Jailor (Controller & Asst Controller)	. Jailor (chief controller)	Pathologist	contract basis whole time)	Medical officer (on		SENIOR Medical Officer
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		Specific suggestions to reduce this duration.	What are the contributory factors to delay in disposal of cases of UTP's?	What is the average duration for which they have been lodged in prison	No. of UTP's lodged in prison	Right to sppedy trial	Right of Prisoners:	Arrangements of the content quality and impact of training on correctional behaviour inside and on rehabilitation of the convicts after release need for further strengthening	Duration of training of each category	of officers and staff in various categories.								•		1 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0
													31	30	29	28	27	26	25	24
No Data Available in this office.		Availability of police escort for Utp produce to court	No Data Available in this office	Average two to four years	875			Additional content training is required	Not in this prison.	MOC III cilis prisoria	Not in this	TOTAL:	generator operator	Nursing orderly	Dresser	Driver	Sweeper	Barber	Carpentry master	Blacksmith Master
le in this offi		for Utp pro	le in this offi	to four years	ı,				s prison.	o prison.		248	0	0	0	<u>,,</u>	2	1	1	0
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· Yes	Procedure followed as per guidelines of NHRC and Sec 433 CrPc.
N:	suggestions to expedite disposal
	Duration for which they are pending & reasons for pendency specific
Nii	No. of cases pending for review
Division Commissioner as Chair Man, Dist. & Sesson Judge as member, Two Non Official Member of the state legislature or parliament nominated by Govt. as member and Superintendent Central Jail as member secretory.	What is the composition of the State sentence review board
	6.4 release/ Remission
Pending Since long. The average is Seven to Ten years approximately. There could be special attention for inmates appeal	No. of years for which these petitions are pending contributory factors specific suggestions for expeditious disposal
382	No. of cases where appeal petitions are pending in the High Court
	6.3 Rights of the convict to anneal.
No Data Available in this office.	No of cases where the bail amount is high. What are the specific suggestions to improve the situation and register expeditious disposal of pending bail applications.
No Data Available in this office.	No. of cases where the prisoners are unable to arrange sureties
No Data Available in this office.	No of case where prayer for bail has been rejected but the advocate concerned has not yet communicated the reasons for rejection

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Yes	xi. Cooking and serving utensils to be
NO	being served
	keep the cooked food hot prior to
	x. Container made of stainless steel to
LPG cooking system	ix. LPG and Hotplates
Yes	viii. Adequate no. of taps inside the kitchen
Yes	vii. Chapatti making machines/ mixers and grinders
Yes	paste out of Atta prior to making chapattis
	vi. An electric kneader for preparing
	v. A platform for washing , cleaning and cutting vegetables —
Yes	iv. Floors made of an impermeable material
No	iii. Fly proof automatic closing doors
Yes	ii. Sufficient no. of exhaust fans
No	i. A modern chimney regardless of the type of fuel used
	Does the kitchen have the following
ANNEXURE enclosed Herewith	Menu of food provided to the inmates procurement of eatables etc.
LPG cooking system in General kitchen with autometic Chapati making machine.	Mean and mode of preparation of food
LPG cooking system in General kitchen with autometic Chapati making machine.	Arrangement of cooking and distribution of food
Yes	Storage of articles
ANNEXURE enclosed Herewith	Scales of diet for various categories of prisoners
	6.5 Right to food
13.11.2017	Whether meeting SS R Board is held. Mention dates
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Are the latrines of sanitary type with arrangements for flushing Is it ensured that toilets are places on in inpermeable basis higher than the surrounding ground and are so built that the suns rays can easily enter the latrines and that rainwater is kept out Is it ensured that the latrines are so designed that all excreta and wash materials get into receptacles without fouling the sites. have the inside walls of the latrine been fitted with glazed ceramic tiles upto a height of 1 meter from the floor level as far as possible
Is it ensured that the latrines are so designed that all excreta and wash materials get into receptacles without fouling the sites. have the inside walls of the latrine been fitted with glazed ceramic tiles upto a height of 1 meter from the floor level as far as possible
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Is hospital accomodation available on the scale of 5% of the daily average of the inmate population	The model prison manual provides this right and the manner of exercise of this right both the convicts as well as the UTPs	Is it ensured that these provisions are being complied with. Right to health and medical care	this right both the convicts as well as the UTPs	The model prison manual provides this right and the manner of exercise of	Right to clothing	clothing store	items of clothing and bedding at the time of return of these itenms to the	is there a mechanised laundry to wash	female prisoners	been authorised for both male &	washing powder, detergent etc.) has	If so have you ensured the use of necessary washing materials (soap,	clothing at least once a week	is it ensured that prisoner washes his	climatic conditions	better personal hygine according to	bath as frequently as necessary for	is it ensured that every prisoner takes	arrangements to ensure privacy	10 prisoners with proper	cubicles for bathing @ one for every	Does the prison provide covered
yes	Yes					No	,		Yes				Yes		Yes				Yes			A DESTRUCTION OF THE PROPERTY

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Arrangement for detection and prevention of HIV/ AIDS	AIDS	No of patients suffering from HIV/	No of patients suffering from T.B.	suffering from infectious diseases	isolation/ segregation of patients	Visits by specialists	inadequate	Availability of medicine, Adequate/	No Of Beds	edical personnel	No of Doctors	potable	the water is free from Impurities & is	measures have been taken to ensure	what preventive and corrective	If so at what interval & with what?	laboratories for testing	Are samples being sent to approved	according to approved scales	hospital get their diet (inclu milk)	have been admitted to the prison	is it ensured that ailing prisoners who	maintenance	arrangements for proper upkeep and	is there a hospital kitchen with		supply of potable water and electricity	is there arrangement of uninterupted	of impermeable material	are the floors and walls of the hospital	sufficiently away from the barracks	Is the location of the hospital
Sample collected and send to Medical College.	ts.		7	Yes		Dentist, T.B. & Chest Specialist	yes		一 一 一 一 一 一 一 一 一 一 一 一 一 一 一 一 一 一 一				r.H.E.D. Supply				Yes		Yes				Not Available			yes			No		ves	

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Available Available Available No No No No No No No No No N	1: : 1		acilities	Sehabilitation assistance canteen		ecreation	work spiritual development organised	educational vocational training and	Classification institutional routine	nstitutional treatment	Convicts)	children staying with mothers	ct 1987	tate Govt. u/s 39(4) of mental health	nedical officer empowered by the	psychiatrist is not available by a	een visited by a psychiatrist or where	low many times these persons have	What are the main observations	of mental health Act 87?	RISONS HAS VISITED THEM U/S 39(1)	YOW MANY TIMES THE I.G. OF	uration	een detained in the jail and for what	low many mentally ill persons have	Nental Illness:	ervices	orug de- addiction and counselling	heir treatment	espiratory, leprosy etc and details of	reversible kidney failure, cardio	hronic diseases like heart, cancer,	lo of prisoners suffering from other	mbulance service	dmission being followed	xamination of each prisoner on
t eyb uca	s: 189./- perday	th time rate and piece rate for:	yes				lots of	from literacy to post graduate levels. Meditation, Yoga classes, Sports, cricket, voll	Vocational training on computer, tailoring, wooden furniture making. Various Ed		Yes but less then 6 years.							Everyday(Psychiatrist posted at Jail Dispensary, Jodhpur.)	Treatment & Proper take Care			בֿי			27		No							Available	Yes	

and Meditation . And some activities. And we are trying our best
we are trying to make stress free envirement with help of YOGA
Natural Death And Suicide
Have these deaths been investigated?
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Custodial death: Annual statement of
Monthly basis through bank account of inm
Skilled Rs-209
Senicskiled workers Commenter Semiskiled Rs: 37 / perday

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Women prisoners: Santioned capacity Actual strength Details of staff No of Children with women prisoners and their age group are women prisoners kept in separate accomodation		Facilities for special care, education
Women prisoners: Santioned capacity Actual strength Details of staff No of Children with women prisoners and their age group are women prisoners kept in separate	JIN,	accomodation
Women prisoners: Santioned capacity Actual strength Details of staff No of Children with women prisoners and their age group		are women prisoners kept in separate
Women prisoners: Santioned capacity Actual strength Details of staff No of Children with women prisoners	NII	and their age group
Women prisoners: Santioned capacity Actual strength Details of staff		No of Children with women prisoners
Women prisoners: Santioned capacity Actual strength	NII	Details of staff
Women prisoners: Santioned capacity	NII	Actual strength
	NII	Santioned capacity
		14 Women prisoners:

With the state of the state of

<u>.</u>	Mean and mode of interview details of	The second secon
<u> </u>	led essai of complaints, it any	Nil
16.2	System of inter	System of interviews with family members and lawyers
· —	What is the procedure which is in	After appling the application for meeting, authorized
<u></u>	vogue for grant of such interviews	senction. And E- Prison online system are maitaining these
		meeting system
	How many such requests on an	
,	average are being received	40-60
_	HOW MANY REQUESTS HAVE BEEN	
	TURNED DOWN & REASONS THERE	Under-trail prisoners allow meeting once in a week a
	OF?	in those days then our E prison sysytem will denied
27	NO OF VISITS/	NO OF VISITS/ Inspections during the last one year by :
ا	Judicial authorities	11
	Non judicial authorities	2
	Involvement of NGOs and social	د
18	activists in prison activities:	7
18.1	Functioning of board of Visitors:	0
	When was the board of visitors last	
	constituted	In Year Of 2015
	What is the frequency of visits of the	
	Jail by the BOV	NIL ,
	Are the observations recorded by the	
	BOV soon after the visit?	NIL NIL
	What is the current status of	
	compliance with these observations?	
		NIL
19	General remarks:	
	On the functioning of the prison	PROBLEMS- 01- Staff deficiency
	administration, problems and	SUGESSION - 01- Fill up the Vacant posts
	grievances and suggestions for	
	improvement	

Superintendent Central Jail Jodhpur

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Inspection format

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		4	3.3	3.2														:	3.1	3	2	-
Age of the buildings	Area of the Jail	Accomodation	Daily average strength of the previous month	The details of the prisoners including undergoing life imprisonment and under death sentence										,					Actual strength of the prisoners-	Prisoners profile	Sanctioned capacity of the prisons	Name of the prison
								2	(C) 1		ω	- 2 -	(B)1		4	3	2	(A) 1			Male -	
11 year	82 Bigah (Jail Campus)	,	60	10 Convicts in Life Imprisonm	Children (with Mother)	Grand Total (A+ B+ C)	Total (C)	C. C. A.	N.S.A.	Total (B)	Death Sentence	Rigorous imprisonment	Simple imprisonment	Total (A)	case but detained in other case connection)	Upper Division (pivision - I remand)	Session trial (Session inmates)	Under trial (Remand Inmates)	SIDetails	As on 06-03-2018 Annexure	le - 00 Female- 200	women correctional home Jodhpur 3420
ar	Campus)			Imprisonm	0	0	0	0	0	0	0	0	. 0	0	0	0	0	0	Male	re (A) Enc	200	dhpur 3420
				lent	06/09-	68/9	0	0	0	13	0	13	0	55/9	0	0	32/9	23	Female	losed Herewith	Tota)01, Rajasthan
					06/09-	68/9	0	0	0	13	0	13	0	55/9	0	0	32/9	23	Total	vith	Total: 68/9	an.

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		_				57								4.1													_	'	; ;	
	Steps taken to fill up the vacancies.	Adequacy of otherwise of sanctioned and available staff	Actual strength (in various categories)		Sanctioned strength(in various categories)	Staff	TB etc	Suffering from infectious disease like	Drug addicts	Mentally sick prisoners	Wamen prisoners	Young prisoners	Under trial	Arrangemnt of seperation of-	Any other provisions	Number of special cells	Number of wards/ Barracks	and maintenance	institutional arrangements for remains	lighting and ventillation	Problem of seepage, leakage etc.	mind?	ward etc. keeping the principles of	Separate enclosures for the female	distance from the perimeter wall.	of various blocks at a prescribed	location away from congested location	have been complied with in terms of	The provisions of model prison manual	Status of building- to what extent.
4	•	ω	2	<u></u>	Serial No.	ANNEXURE (C) enclosed																						er − L	, ;	
Specialist Medical Officer		Resident Medical Officer cum Superintendent	Deputy Superintendent	Superintendent	Post	C) enclosed	Yes		yes	Yes	yes	NO	Yes		No	7	02/04-	Yes	1.53	Vac	No				This Prison was constructed in			•	The second second second second	Passing 1
°	>	0	0	0	Sanctioned										:		4								ụcted in 2006, γes					The state of the s
	,	0	,	,	Posting																				, yes				11	130 Mer 150
-	,	0	0	0	Vacancy		-																					•		- 1. Sept.
C	>				Remarks																٠.				-					

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																				Has any objective and dispassionate assessment of the service condition visà-vis operational efficiency been made if so, what are the findings and what corrective measures have been taken			personnel keeping the service and morale in view.	Terms and conditions of service and employment of all categories of	
23	22	21		20			19	18	17	16	15	14	13	 	12		11	10	9	∞ .	7	6		(J	•
23 Weaving master	Tailor master	Compounder	Radiographer (Grade-II)	V_Pau technician /	Radiographer (Grade-I)	X- Ray technician /	Pharmacist	Nurse/ ANM (Female)	Nurse (male)	Female Warder	Warder	Head Warder FEMALE	Chief Head Warder	Junior Accountant	Cashier	Lower division clerk	Clerk (Upper division clerk)	Computer operator	Video conferencing operator	Deputy Jailor (Controller & Asst Controller)	lailor (chief controller)	Pathologist	contract basis whole time)	Medical officer (on	Medical Officer
0	ó	0	0		, 	>	0	12	0	15	0	 1-2	0	0	0	ö	0	0	0	ь ,	1	0	0)	1
0	0	0	0		c	>	0	,_	0	22	0	1	0	0	0	0	0	0	0	μ	0	0	0	,	1
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*									23				_						•	ark cylin trak
	6.2					6.1	6 .					5.1						,		! `};
No of petitions pending in the trial court for disposal	Right to be released on bail	Specific suggestions to reduce this duration.	What are the contributory factors to delay in disposal of cases of UTP's?	What is the average duration for which they have been lodged in prison	No. of UTP's lodged in prison	Right to sppedy trial	Right of Prisoners:	Arrangements of the content quality and impact of training on correctional behaviour inside and on rehabilitation of the convicts after release need for further strengthening	Duration of training of each category	categories.	Institutional arrangements for training	Human Resource Development				-		,	1	
													1	2 2	29.	28	27	26	. 25	. 24
No Data Available in this office.	1	Z	No Data Available in this office	Average two to four years	55/9			Additional content training is required to some extent	Not in this prison.		Not in this prison.		TOTAL:	generator operator	Dresser	Driver	Sweeper	Barber	Carpentry master	Blacksmith Master
ole in this off		NIL	ole in this off	to four years	/9			is required t	s prison.		s prison.		20		0	0	0	0	0-	0,,
ice.			ice.	<u>-</u> 7				o some exte					26	5 6	0	0	0	0	0,	0
		·	,					nt .					1		Ô	0	0	0	. 0	0
			·	<u>. </u>	1	<u> </u>													,	7

<u> </u>	 	1	i	1		1		 -		
				6,4			6.3			
Procedure followed as per guidelines of NHRC and Sec 433 CrPc.	Duration for which they are pending & reasons for pendency specific suggestions to expedite disposal	No. of cases pending for review	What is the composition of the State sentence review board	Rights of convicts for premature release/ Remission	No. of years for which these petitions are pending contributory factors specific suggestions for expeditious disposal	No. of cases where appeal petitions are pending in the High Court	Rights of the convict to appeal:	No of cases where the ball amount is high. What are the specific suggestions to improve the situation and register expeditious disposal of pending bail applications.	No. of cases where the prisoners are unable to arrange sureties	No of case where prayer for bail has been rejected but the advocate concerned has not yet communicated the reasons for rejection
Yes	Nii	Nil	Division Commissioner as Chair Man, Dist. & Sesson Judge as member, Two Non Official Member of the state legislature or parliament nominated by Govt. as member and Superintendent Central Jail as member secretory.		Pending Since long. The average is FOUR TO SIX years approximately. There could be special attention for inmates appeal	5		No Data Available in this office.	No Data Available in this office.	No Data Available in this office.

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Var	xi. Cooking and serving utensils to be of stainless steel
No	being served
	keep the cooked food hot prior to
	x. Container made of stainless steel to
LPG cooking system	ix. LPG and Hotplates
Yes	viii. Adequate no. of taps inside the kitchen
NO	vii. Chapatti making machines/ mixers and grinders
NO · ·	paste out of Atta prior to making chapattis
Yes	v. A platform for washing , cleaning and cutting vegetables
Yes	iv. Floors made of an impermeable material
No	iii. Fly proof automatic closing doors
Yes	ii. Sufficient no. of exhaust fans
No	i. A modern chimney regardless of the type of fuel used
	Does the kitchen have the following
ANNEXURE enclosed Herewith	Menu of food provided to the inmates procurement of eatables etc.
LPG cooking system in General kitchen	Mean and mode of preparation of food
LPG cooking system in General kitchen	Arrangement of cooking and distribution of food
Yes	Storage of articles
ANNEXURE enclosed Herewith	prisoners
	6.5 Right to food
	Mention dates
The second secon	Whather meeting CC B Board is hold

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6.8			:			6.7				6.6
Right to personal hygine	have the inside walls of the latrine been fitted with glazed ceramic tiles upto a height of 1 meter from the floor level as far as possible	Is it ensured that the latrines are so designed that all excreta and wash materials get into receptacles without fouling the sites.	Is it ensured that toilets are places on in inpermeable basis higher than the surrounding ground and are so built that the suns rays can easily enter the latrines and that rainwater is kept out	Are the latrines of sanitary type with arrangements for flushing	Does every barrack used for sleeping have sufficient no. of W.C.s, urinals, and washing places at the ratio of 1 unit for every 10 prisoners	General cleaning around source of water	whether sufficient water supply is provided in toilets and for bathing and cleaning of clothes purpose.	whether periodical cleaning of water storage tanks are done	Whether sufficient, clean and purified drinking water is supplied in the jail source of water.	Right to water
.	Yes	Yes	Yes	· Yes	No	Yes	Yes	Yes	P.H.E.D. Supply	

	<u> </u>				·			,	<u> </u>
		6.10		6.9					
Is hospital accomodation available on the scale of 5% of the daily average of the inmate population	The model prison manual provides this right and the manner of exercise of this right both the convicts as well as the UTPs	Is it ensured that these provisions are being complied with Andread care	The model prison manual provides this right and the manner of exercise of this right both the convicts as well as the UTPs	Right to clothing	is there a mechanised laundry to wash items of clothing and bedding at the time of return of these itenms to the clothing store	If so have you ensured the use of necessary washing materials (soap, washing powder, detergent etc.) has been authorised for both male & female prisoners	Is it ensured that prisoner washes his clothing at least once a week	is it ensured that every prisoner takes bath as frequently as necessary for better personal hygine according to climatic conditions	Does the prison provide covered cubicles for bathing @ one for every 10 prisoners with proper arrangements to ensure privacy
						·			136cg - 201
yes	Yes		No		No	Yes	Yes	Yes	Yes

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spital he barracks of the hospital uninterupted and electricity n with r upkeep and risoners who he prison nclu milk) cales to approved to approved to approved onnel onnel Adequate/ Adequate/ f patients s diseases from T.B. from HIV/ fon and	Sample collected and send to Medical College: (1)-	prevention of HIV/ AIDS	Г
Is the location of the hospital sufficiently away from the barracks are the floors and walls of the hospital of impermeable material list there arrangement of uninterupted supply of potable water and electricity is there a hospital kitchen with arrangements for proper upkeep and maintenance is the neured that alling prisoners who have been admitted to the prison hospital get their diet I inclu milky according to approved scales Are samples being sent to approved laboratories for testing left of the samples being sent to approved measures have been taken to ensure findings. Are samples being sent to ensure measures have been taken to ensure the water is free from impurities & is potable what preventive and corrective measures have been taken to ensure the water is free from impurities & is potable what preventive and corrective measures have been taken to ensure the water is free from impurities & is potable what preventive and to presonnel 1 No Of Bed's Para Medical personnel 1 No Of Bed's Para	١.	on and	
Is the location of the hospital sufficiently away from the barracks wifficiently away from the barracks are the floors and walls of the hospital of impermeable material in fingermeable material is there a riangement of uninterupted supply of potable water and electricity wes with a rrangement for proper upkeep and maintenance is it ensured that alling prisoners who have been admitted to the prison hospital get their diet (inclu milk) according to approved scales Are samples being sent to approved aboratories for testing from a proventive and corrective measures have been taken to ensure the water is free from impurities & is findings. The first of the control in province with what preventive and corrective measures have been taken to ensure the water is free from impurities & is potable. No of Para Medical personnel No of Para Medical personnel No of Para Medical personnel No of patients suffering from Infectious diseases No of patients suffering from IN//		AIDS	<u> </u>
Is the location of the hospital sufficiently away from the baracks wifficiently away from the baracks are the floors and walls of the hospital of impermeable material is there arrangement of uninterupted supply of potable water and electricity is there a frangement for proper upkeep and is there a hospital kitchen with arrangements for proper upkeep and maintenance is it ensured that alling prisoners who have been admitted to the prison hospital get their diet I inclu milk) according to approved scales Are samples being sent to approved aboratories for testing if aboratories for testing if aboratories for testing if aboratories for testing if all the interval is interval in the water is free from impurities & is potable what preventive and corrective measures have been taken to ensure the water is free from impurities & is potable what preventive and corrective measures have been taken to ensure the water is free from impurities & is potable what preventive and corrective is potable water is free from impurities & is potable water in the free from impurities & is potable water in the free from impurities & is potable water in the free from interval in		No of patients suffering from HIV/	
Is the location of the hospital sufficiently away from the barracks are the floors and walls of the hospital of impermeable material is there arrangement of uninterrupted supply of potable water and electricity is there a hospital kitchen with arrangements for proper upkeep and maintenance is it ensured that aling prisoners who have been admitted to the prison hospital get their diet (inclu milk) according to approved scales Are samples being sent to approved aboratories for testing if dia five hair intervite with what a preventive and corrective measures have been taken to ensure the water is free from Impurities & is potable No of Doctors. No of Para Medical personnel No of Para Medical personnel No of Para Medical personnel No of Beds Availability of medicine, Adequate/ Visits by specialists Isolation segregation of patients Isolation infectious diseases Isolation infectious diseases Yes Ves Ves Dentist, T.B. & Chest Specialist, Gynecologist Isolation infectious diseases Yes	,	No of patients suffering from T.B.	
Is the location of the hospital sufficiently away from the barracks are the floors and walls of the hospital of impermeable material is there arrangement of uninterrupted supply of potable water and electricity is there a hospital kitchen with arrangements for proper upkeep and is there a hospital kitchen with arrangements for proper upkeep and maintenance is it ensured that alling prisoners who have been admitted to the prison hospital get their diet (inclu milk) according to approved scales Are samples being sent to approved laboratories for testing red in a province for testing in fiddings. Are samples being sent to ensure the water is free from impurities & is potable what preventive and corrective measures have been taken to ensure the water is free from impurities & is potable No of Para Medical personnel 1 No Of Beds Availability of medicine, Adequate/ Visits by specialists Departments and particular and particular specialists of patients Dentist, T.B. & Chest Specialist, Gynecologist stolation/ segregation of patients	Yes	suffering from infectious diseases	Ι
Is the location of the hospital sufficiently away from the barracks sufficiently away from the barracks are the floors and walls of the hospital of impermeable material No is there arrangement of uninterrupted supply of potable water and electricity is there a hospital kitchen with arrangements for proper upkeep and maintenance is it ensured that alling prisonners who have been admitted to the prison hospital get their diet (Inclu milk) according to approved scales Are samples being sent to approved laboratories for testing if so it what intervals with what preventive and corrective measures have been taken to ensure the water is free from Impurities & is potable No of Beds No of Beds Available yes P.H.E.D. Supply No of Beds Available yes P.H.E.D. Supply Available yes P.H.E.D. Supply Available yes Dentist, T.B. & Chest Specialist, Gynecologist		isolation/segregation of patients	
Is the location of the hospital sufficiently away from the barracks sufficiently away from the barracks are the floors and walls of the hospital of impermeable material not present of uninterrupted supply of potable water and electricity is there a rangement of uninterrupted supply of potable water and electricity is there a hospital kitchen with arrangements for proper upkeep and maintenance is it ensured that alling prisoners who have been admitted to the prison hospital get their diet (inclu milk) according to approved scales Are samples being sent to approved laboratories for testing if so at vinakintervietike with what preventive and corrective measures have been taken to ensure the water is free from Impurities & is potable No of Doctors 1 1 No of Para Medical personnel 2 1 No of Para Medical personnel 3 1 No of Para Medical personnel 4 1 No of Beds 4 19 Availability of medicine, Adequate/ 4 9es	Dentist, T.B. & Chest Specialist, Gynecologist	Visits by specialists	
Is the location of the hospital sufficiently away from the barracks are the floors and walls of the hospital of impermeable material is there arrangement of uninterupted supply of potable water and electricity is there a hospital kitchen with arrangements for proper upkeep and maintenance is it ensured that ailing prisoners who have been admitted to the prison hospital get their diet (inclu milk) according to approved scales Are samples being sent to approved laboratories for testing lfs of tynat intervals with what from the water is free from Impurities & is potable what preventive and corrective measures have been taken to ensure the water is free from Impurities & is potable No of Para Medical personnel No Of Beds Availability of medicine, Adequate/	·yes	inadequate	
Is the location of the hospital sufficiently away from the barracks are the floors and walls of the hospital of impermeable material is there arrangement of uninterupted supply of potable water and electricity is there a hospital kitchen with arrangements for proper upkeep and maintenance is it ensured that ailing prisoners who have been admitted to the prison hospital get their diet (inclu milk) according to approved scales Are samples being sent to approved laboratories for testing in the first at which what is protable water is free from Impurities & is potable No of Para Medical personnel No of Beds No of Beds No of Para Medical personnel No of Beds No of Para Medical personnel		Availability of medicine, Adequate/	
sufficiently away from the barracks are the floors and walls of the hospital of impermeable material is there arrangement of uninterupted supply of potable water and electricity is there a hospital kitchen with arrangements for proper upkeep and maintenance is it ensured that ailing prisoners who have been admitted to the prison hospital get their diet (inclu milk) according to approved scales Are samples being sent to approved laboratories for testing frist at interval & with what if findings. Are samples been taken to ensure the what preventive and corrective measures have been taken to ensure the water is free from Impurities & is potable No of Doctors P.H.E.D. Supply No of Para Medical personnel		No Of Beds	
Is the location of the hospital sufficiently away from the barracks are the floors and walls of the hospital of impermeable material is there arrangement of uninterupted supply of potable water and electricity is there a hospital kitchen with arrangements for proper upkeep and maintenance is it ensured that alling prisoners who have been admitted to the prison hospital get their diet (inclu milk) according to approved scales Are samples being sent to approved laboratories for testing findings. Are samples being sent to approved laboratories for testing left of the prison hospital get their diet (inclu milk) according to approved scales Are samples being sent to approved laboratories for testing left of the prison hospital get their diet (inclu milk) according to approved scales Are samples being sent to approved what preventive and corrective measures have been taken to ensure the water is free from impurities & is potable No of Doctors. 1		No of Para Medical personnel	_
yes No Not Available Yes Yes P.H.E.D. Supply	<u></u>		<u>, —</u>
yes No Not Available Yes Yes Yes P.H.E.D. Supply		potable	
acks yes rospital No rupted yes etricity yes swho on Ik) Yes Agt Agt Agt Agt Agt Agt Agt Ag		the water is free from Impurities & is	
acks yes nospital No rupted yes ectricity yes sp and Not Available swho on lk) Yes Yes	P.H.E.D. Supply	measures have been taken to ensure	
yes yes Yes Yes Yes		what preventive and corrective	
yes Not Available Yes Yes		findings, which is the second of the second	Г
yes No No Yes Not Available Yes		If so at what interval & with what the	
yes No No Not Available Yes	Tes	laboratories for testing	
yes No No Not Available Yes	·	Are samples being sent to approved	_
yes No No Not Available		according to approved scales	
yes No Yes Not Available	Yes	hospital get their diet (inclu milk)	
yes No No Not Available		have been admitted to the prison	
yes No No Yes No Not Available		is it ensured that ailing prisoners who	
yes No No Not Available		maintenance	<u> </u>
yes ital No ed yes	Not Available	arrangements for proper upkeep and	
yes ital No ed ed yes			
yes ital No	yes :	supply of potable water and electricity	
ital		is there arrangement of uninterupted	
ital	No	of impermeable material	
		are the floors and walls of the hospital	
Is the location of the hospital	yes	sufficiently away from the barracks	
		Is the location of the hospital	-

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It was a second second with the particular to th	Ī	Rehabilitation assistance canteen facilities	recreation	work spiritual development organised	educational vocational training and	Classification institutional routine	Institutional treatment	(Convicts)	Children staying with mothers	Act 1987	State Govt. u/s 39(4) of mental health	medical officer empowered by the	a psychiatrist is not available by a	been visited by a psychiatrist or where	How many times these persons have	What are the main observations	of mental health Act 87?	PRISONS HAS VISITED THEM U/S 39(1)	HOW MANY TIMES THE I.G. OF	duration	been detained in the jail and for what	How many mentally ill persons have	Mental Illness:	services	Drug de- addiction and counselling	their treatment	ls of		No of prisoners suffering from other	Ambulance service	admission being followed	examination of each prisoner on
Daily wages prescribed both time rate and piece rate for:		VAC			graduate levels. Meditation, Yoga classes, Sports, badminton and lots of indoor games.	Vocational training about beautyparler, tailoring, Various Education programmes from literacy to post		Yes but less then 6 years.							Everyday(Psychiatrist posted at Jail Dispensary, Jodhpur.)	Treatment & Proper take Care		•				27		No			03, i.B. 01 at Present	Heart - 2, Respriratory -00, C.R.F. Nil At present, Cancer - 0, Leprosary - Nil psy-	CA CHANGE	Available	Yes .	

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	The second section of the second section of the second section of the second section s	prisoners	been adopted to prevent suicides of	What checks and safeguards have	observations	If so what are the findings & general	Have these deaths been investigated?	years	Annual statement of deaths in last 3		Annual statement of escape from the prison/ Escorts for the last 3 years	deaths for last three years	13 Custodial death: Annual statement of		Holding of Lok Adalats in jail premises		Is there any problem of providing	all all ge sui cues	Second circulate percentage of mineral co	sock release because of failure to	No of ITD graphed ball but unable to	convicted prisoners	Are Undertrials kept separate from	above 5 years	3-5 years	2-3 years	1-2 years	6-12 months	3-6 months	upto 3 months	Detention period as on 06.03.2018	12 Condition of Undertrials: .	mean and mode of payment of wages	skilled workers	Semi skilled workers
Carried States of the Control of the	to identify, those inmates who are in depression -	and Meditation . And some activities. And we are trying our best	we are trying to make stress free envirement with help of YOGA.			Natural Death		2		Nil				Not Yet		Yes			_			yes		3/1 Total 55/09	6/1-	3	10/-2	5/-2	7	21/-3			Monthly basis through bank account of inmates	Skilled Rs-209 //, per day	Section 10 to 10 t
	אוווומואר אוים שווומוכם וויס פיר יייירי	The state of the s	7 13 6																•																

allow meeting once in 15 days.	* Councille Officials	10.5
Under-trail prisoners allow meeting once in a week and convicts		16 1
yes	╧	5
7 47		וּה
VPS	displayed in the prison	
	Whether prisoners rights have been	
	in this regard, if any	
est on exercise reprintmental	senior officers and records maintained	
Yes, all records kent maintained	distribution system feed back by the	
	Letters (receiving, despatching and	
	Basic Amenities:	ង
yes 1 -T.B. and 3 Psy.		
	T.B. and psychiatric problems	
	No. of women prisoners suffering from	
yes	women prisoners	
	Facilities of vocational training for	
yes As per Norms	,	
	for the children	
	hospital and innoculation programme	
	a separate female ward in prison	
	mention of availability or otherwise of	
	staying with them with special	
	for women prisoners and children	
	General comments on health facilities	
yes		
	staying with women prisoners	
	and recreation of young childred	
	Facilities for special care, education	
yes	accomodation	
	are women prisoners kept in separate	
09 Childrens	and their age group	
	No of Children with women prisoners	
01 Medical Officer (Female), 01 Jailor, 01 Assi. Jailor, 01 Head		
	Details of staff	
-68/09	Actual strength	
200	Santioned capacity	
	women prisoners:	1

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Nil imbers and lawyo lication for meet rison online syste meeting syste
System of interviews with family members and lawyers which is in After appling the application for meeting, authorized officer will nterviews senction. And E- Prison online system are maitaining these meeting system s on an 5-10-

Superintendent

Central Jail Jodhpur

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